

(12)

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No. 1371 of 1998

New Delhi, this the 18th day of March, 1999

HON'BLE MR.JUSTICE V.RAJAGOPALA REDDY, VICE CHAIRMAN(J)
HON'BLE SHRI N.SAHU, MEMBER(A)

Shri D.P. Dasgupta, Chief Documentation
Officer Research, Reference & Training,
Ministry of Information and Broadcasting
'A' Wing, Shastri Bhawan, New Delhi

-APPLICANT

(By Advocate: Shri B.S.Mainee)

Versus

Union of India : Through

1. The Dy. Chairman, Planning Commission,
Yojna Bhawan, New Delhi-110001.

2. The Member Secretary, Planning
Commission, Yojna Bhawan, New
Delhi-110001.

3. The Principal Adviser (Administration),
Planning Commission, Yojna Bhawan, New
Delhi-110001

4. The Secretary, Union Public Service
Commission, Dholpur House, New Delhi.

-RESPONDENTS

(By Advocate: Shri N.S.Mehta)

O R D E R (ORAL)

By Reddy, J.-

At the request of the learned counsel for the
applicant, the OA is dismissed as withdrawn. No costs.

N.Sahu
(N. SAHU)

MEMBER(A)

V.R.R
(V.RAJAGOPALA REDDY)
VICE CHAIRMAN(J)

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